

ITEM NO.7

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SUO MOTO WRIT PETITION(CIVIL) NO. 2/2019

IN RE FELLING OF TREES IN AAREY FOREST (MAHARASHTRA)

[ONLY I.A. NO. 265057/2025 IS LISTED UNDER THIS ITEM]

IA No. 265057/2025 - APPROPRIATE ORDERS/DIRECTIONS

Date : 11-11-2025 This matter was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE K. VINOD CHANDRAN
HON'BLE MR. JUSTICE N.V. ANJARIA

For Petitioner(s): By Courts Motion

For Respondent(s): Intervenor-in-person, AOR

Mr. Maninder Singh, Sr. Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Shrirang B. Varma, Adv.
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.
Mr. Aditya Krishna, Adv.
Mr. Adarsh Dubey, Adv.
Ms. Preet S. Phanse, Adv.
Ms. Chitransha Singh Sikarwar, Adv.

Mr. Tushar Mehta, Sr. Adv.
Ms. Rukhmini Bobde, Adv.
Mr. Chirag Shah, Adv.
Mr. Amlaan Kumar, Adv.
Mr. Vinayak Aren, Adv.
Mr. Vishal Prasad, AOR

Mr. Gopal Sankaranarayanan, Sr. Adv.
Ms. Pooja Dhar, AOR

Mr. Pratul Pratap Singh, Adv.
Ms. Aditi Gupta, Adv.
Ms. Smruthi Gawda, Adv.

Mr. Shree Pal Singh, AOR

Mr. Mukul Rohatgi, Sr. Adv.
Mr. Dhruv Mehta, Sr. Adv.
Mr. Ashish Wad, Adv.
Mr. Manoj Wad, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Ms. Swati Arya, Adv.
Ms. Akriti Arya, Adv.
Ms. Nishi Sangtani, Adv.
M/S. J S Wad And Co, AOR

UPON hearing the counsel, the Court made the following
O R D E R

List on 17.11.2025.

(POOJA SHARMA)
AR-CUM-PS

(ANJU KAPOOR)
ASSISTANT REGISTRAR